

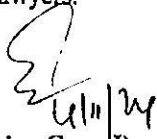
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs):DELHI

ORDER

In pursuance of Delhi High Court Order No. 38/DHC/Gaz.-IIB/G-7/VI.E.2(a)/2024 dated 25th October, 2024, the work of criminal cases mentioned in column No. 3 pending in the existing courts of Judicial Magistrates, First Class (NI Act), Digital Courts mentioned in column No 2 is hereby withdrawn and assigned to the newly created court of Judicial Magistrate, First Class(NI Act), Digital Court-04, Central District, Tis Hazari Court, Delhi mentioned in column No. 4 for disposal in accordance with law with immediate effect.

(1)	(2)	(3)	(4)
S.No	Name of the transferor Court	Work Withdrawn	Name of the transferee Court
1	Ms. Pooja Suhag, JMFC, NI Act, Digital Court-01, Central District, THC, Delhi	Serial no. 156 to255, 723 to 822, 998 to 2144, 5240 to 5369 and 5556 to 5574 Total Cases=1496	Ms. Nitika, JMFC, NI Act, Digital Court-04, Central District, THC, Delhi Total Cases: 4165
2	Sh. Pranjal Gangwar JMFC, NI Act, Digital Court-02, Central District, THC, Delhi	Serial no. 4 to 93, 488 to 497, 517 to 1356 & 4857 to 5058, Total Cases=1142	
3	Ms. Meena Chauhan, JMFC, NI Act, Digital Court-03, Central District, THC, Delhi	Serial no. 2 to 101, 249 to 473, 703 to 715, 752 to761, 779 to 1565, 4799 to 4823, 4865 to 4984, 5139 to 5358, 5614 to 5633, 5673 to 5679 Total Cases=1527	

Ahlmad of the transferor courts will send the case files/records/Proceedings immediately to the transferee Courts well before the next date of hearing fixed in the matter and the lists of cases transferred are notified to the public at large within a period of two weeks from the date of issuance of Order so as to avoid any inconvenience to the public/litigants and lawyers.

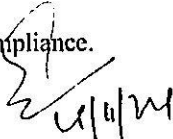

(Sanjay Garg-I)
Principal District & Sessions Judge (Hqs)
Delhi

No. 62088-62110
F.3(4)MM/Gaz./2024

Delhi, Dated the 04 NOV 2024

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Chief Judicial Magistrate, Central District, Tis Hazari Court, Delhi.
3. The Officers concerned.
4. The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi.
5. The Administrative Officer Judl., Filing Section/Administration Branch-I,II, III, THC, Delhi.
6. The Reader to the Principal District & Sessions Judge(Hqs), Central District, THC, Delhi.
7. The Commissioner of Police I.P. Estate, New Delhi.
8. The Director, Directorate of Prosecution, Tis Hazari Court, Delhi
9. The Secretaries of Delhi Bar Association, Delhi/New Delhi.
10. The Web-Site Committee (English/Hindi) TIC Delhi to notify the transfer list on website immediately.
11. The PRO, Tis Hazari Court, Delhi.
12. The Ahlmad of the concerned courts for immediate compliance.


Principal District & Sessions Judge (Hqs)
Delhi